

(b) if so, the amount of Central assistance proposed to be provided to the State of Orissa for that purpose in 1983-84 ; and

(c) the details thereof ?

**THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) :** (a) Government is already granting Special Assistance for development of the backward areas of Orssa. These schemes are for accelerated development in tribal areas, drought prone areas and industrially backward areas of the State.

(b) and (c) The Special Central Assistance provided for the schemes in the year 1983-84 is as follows :—

(Rs. lakhs)

(1) Tribal Areas	1387.34
(2) Drought Prone Areas - Programme	130.00
(3) Industrially Backward Areas	*

\*No fixed provision is made. The amount is reimbursed according to needs and eligibility.

The Special Central Assistance for tribal areas is for the development of 23 Integrated Tribal Development Projects and tribal pockets in the State. The Drought Prone Areas Programme is in operation in two districts viz. Kalahandi and Phulbani. The industrially backward districts in the State numbering 8 (Balasore, Bolangir, Dhenkanal, Kalahandi, Keonjhar, Koraput, Mayurbhanj and Phulbani) are eligible for concessional finance from the financial institutions, while 6 districts (Kalahandi, Mayurbhanj, Bolangir, Dhenkanal, Keonjhar and Koraput) are eligible for Investment Subsidy for setting up industries.

#### Licence for Manufacture of T.V. Picture Tubes

7288. **SHRIMATI JAYANTI PATNAIK :** Will the PRIME MINISTER be pleased to state :

(a) whether applications have been received from different States for issue of licences for manufacture of T.V. picture tubes ; if so, from which States ; and

(b) when will these be granted ?

**THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M.S. SANJEEVI RAO) :** (a) and (b) As

for Black and White TV picture tubes, three applications for industrial approvals have been received and are being processed for decision. These applications are from units located in Andhra Pradesh, Karnataka and Orissa. Regarding colour TV picture tubes conversion to an industrial licence of the letter of Intent already issued to M/s Punjab Display Devices Limited, a public sector company of the Government of Punjab is being processed for decision. In addition, two new applications, one each from the Andhra Pradesh Electronics Development Corporation and the Uttar Pradesh Electronics Corporation, have been received and are also being processed for decision.

#### Execution of Death Sentences

7289. **SHRI MADHAVRAO SCINDIA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons condemned to death sentence and awaiting execution as on 31 March, 1983, in different jails in the country for more than five years ; and

(b) the main reasons for not executing them for so long ; especially in view of the dehumanising factor involved in the prolonged delay in the executions ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) :** (a) and (b) The information is being collected and will be laid on the Table of the House.

#### Losses suffered by Hindustan Tractors due to dumping of Czech Tractors

7290. **DR. VASANT KUMAR PANDIT :** Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have seen the news item appearing in the "Current" dated 13 November, 1982 under the caption "Czech lobby Ruins Hindustan Tractors" ;

(b) if so, how many tractors of Gujarat Tractor Corporation of 50 H.P. capacity are lying unsold as on 31 December, 1982 ;

(c) whether import of Czech made 45 H.P. tractors have rendered the Gujarat Tractor Corporation as a sick unit ;

(d) whether there is discontentment among the farmers who had earlier purchased